

8.4.96 Hon. Mr. Justice B. C. Saksena, VC
 Hon. Mr. D. S. Baweja, A.M.

No one responded on behalf of
 the applicant, in view of the order dated
 6.9.95, ~~in view of this~~ the OA is
 dismissed in default.

D. Baweja
 A.M.

B.C.
 VC